

Form No. 1

**SUMMONS TO AN ACCUSED PERSON**

(Section 61, Criminal Procedure Code)

In the Court of the.....Magistrate of.....

Calendar Case No. ....

To

.....  
Whereas your attendance is necessary to answer to a charge of

.....you are hereby required to appear in person/

by Pleader, before the .....Magistrate of

.....at.....a.m./p.m.

.....herein fail not.

Dated this.....day of.....20....

(Seal)

*Magistrate*